

centres was transferred in March 1986 against expected transfer in March 1985. Besides, the permission from Government of India for cutting of trees for the proposed Centre at Shimla is yet to be obtained.

[English]

**Abolition of Royalty on Minor
Forest Produce**

1296. SHRI SAMAR BRAHMA CHOUDHURY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Union Government propose to issue directives to State Governments for abolition of 'royalty' in respect of minor forest produce for ensuring better income to tribals; and

(b) the steps taken by Government to ensure better remunerative prices to tribals for their forest produce ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) :
(a) No, Sir.

(b) The following steps have been taken by the Government to ensure better remunerative prices to tribals for minor forest produce :-

- (i) Entry of non-tribals has been restricted in tribal belt,
- (ii) Collection of minor forest produce through state owned agencies is encouraged so as to eliminate middlemen.
- (iii) Tribal Cooperative Marketing Development Federation on India Limited (TRIFED) has been set up as a national level apex Cooperative marketing federation to provide marketing support to State level cooperatives/organisations. It will collect minor forest produce of tribals and establish interstate and international marketing linkages for the same.

**Central Social Welfare Board
Assistance to State Social
Welfare Boards**

1297. SHRI PARASRAM BHARDWAJ :
SHRI R.M. BHOYE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details regarding the programmes and assistance given in case of unemployment, under-employment, old age, sickness and disability by the Central Social Welfare Board for the last three years;

(b) the names of State Social Welfare Boards and voluntary agencies which received assistance from the Central Social Welfare Board alongwith the amount of assistance and the reasons thereof; and

(c) the State Social Welfare Boards and voluntary agencies which have not fully utilised the assistance given ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. MARGARET ALVA) :
(a) No financial assistance is given by the Central Social Welfare Board to individuals in the case of un-employment, under employment, old age, sickness, disability etc. The Social-economic programme of the Central Social Welfare Board, however, aims at providing needy women, such as those who are economically backward, destitute, widowed, deserted and also physically handicapped with opportunity for 'Work and Wage' on full/part time basis for supplementing the meagre income of their families.

Financial assistance is provided in the form of grants to the voluntary organisations for setting up of various categories of Units, such as Production Units, for Small Industrial items; Units as Ancillaries to large industries; Handloom Units and Handicrafts Units, Agro-based Units like Dairy Units; Piggery, Goat rearing; Sheep breedings and Poultry and for Self-employment Units